

IN THE HIGH COURT OF JHARKHAND AT RANCHI
C. M. P. No. 591 of 2018

Anil Kumar Jaiswal & Anr.

..... **Petitioners**

Versus

Kamal Prasad Poddar

..... **Opposite Party**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : Mr. Shashank Shekhar Pd. , Adv.

For the Opp. Parties :

The matter was taken up through Video Conferencing. Learned counsel for the petitioners had no objection with it and submitted that the audio and video qualities are good.

.....

06/10.09.2021

Nobody appears on behalf of the opposite party.

With a view to give one more chance, put up this case after three weeks.

(Rajesh Kumar, J.)

Kamlesh/